

STATEMENT - III

State-wise Expenditure (Cash and Kind) on Family Welfare Programme During 1992-93 to 1994-95

(Rs. in Lakhs)

	1992-93			1993-94			1994-95		
	Cash	Kind	Total	Cash	Kind	Total	Cash	Kind	Total
Andhra Pd.	7316.54	924.28	8240.82	9139.67	1683.62	10823.29	10210.95	2301.30	
Assam	1754.64	346.53	2101.17	2299.50	454.05	2753.55	2583.79	1229.94	3813.73
Bihar	6914.11	674.63	7588.74	7435.86	1405.70	8841.56	7656.86	2589.23	10246.09
Gujarat	4942.94	849.25	5792.19	6057.38	1490.93	7548.31	6945.01	1562.28	8507.29
Haryana	2322.01	431.91	2753.92	2800.81	656.50	3457.31	2771.56	931.49	3703.05
Himachal Pd.	1364.48	139.49	1503.97	2188.34	204.28	2392.62	1575.70	316.31	1892.01
J&K	1222.58	56.61	1279.19	1295.31	188.74	1484.05	1052.90	238.06	1290.96
Karnataka	4158.06	561.72	4719.78	4515.54	1086.49	5602.03	4639.39	1392.61	6031.70
Kerala	3100.44	403.02	3503.46	3815.43	544.10	4359.53	4576.72	824.69	5401.41
Madhya Pd.	6325.25	1580.97	7906.22	8155.46	2419.58	10575.04	7499.22	4206.37	11705.59
Manipur	478.49	28.17	506.66	347.96	59.59	407.55	383.07	70.06	453.13
Maharashtra	8367.25	1131.13	9498.38	9510.43	1985.21	11495.64	10754.11	2754.01	13508.12
Meghalaya	234.41	22.43	256.84	275.38	29.15	304.53	276.47	57.49	333.96
Nagaland	229.21	13.36	242.57	256.58	14.87	271.45	259.92	23.63	283.55
Orissa	3486.35	485.02	3971.37	2465.07	856.00	3321.07	6478.01	1688.95	8166.96
Punjab	3247.65	526.52	3774.17	3553.01	781.50	4334.51	3591.32	1473.73	5065.05
Rajasthan	5002.37	905.00	5907.37	5439.35	1331.57	6770.92	5253.67	2547.76	7801.43
Sikkim	190.37	7.84	198.21	266.25	9.86	276.11	250.61	15.15	265.76
Tamil Nadu	7221.54	697.60	7221.54	4790.10	1254.91	6045.01	5825.19	1604.60	7429.79
Tripura	556.94	21.69	578.63	340.21	55.32	395.53	732.38	78.59	810.97
Uttar Pd.	14526.10	2578.51	17104.61	19945.65	3808.84	23754.49	26344.75	7221.23	33565.98
W. Bengal	5841.06	819.84	6660.90	6317.42	1048.01	7365.43	5586.72	1537.41	7124.13
Aruna Pr.	58.09	28.02	86.11	67.90	18.38	86.28	95.21	45.64	140.85
Goa	94.77	9.26	104.03	100.06	13.77	113.83	100.06	62.02	162.08
Mizoram	159.91	14.83	174.74	167.35	14.72	182.07	190.30	27.48	217.78

*[English]***Maternity Centres**

1532. DR. SAKSHIJI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of maternity centres being established in the country at present, State-wise;

(b) the number of such centres proposed to be opened during the year 1995-96;

(c) whether any external assistance is being provided for the maternity/Health care/Family Welfare Centres; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY): (a) Maternity Care is being provided through 131900 Sub-centres, 21693 Primary Health Centres and 2384 Community Health Centres as well as hospitals. No separate centres are designated as maternity centres.

(b) to (d) Under the World Bank assisted Social Safety Net Scheme assistance of Rs. 40.00 crores each year for 1992-93 and 1993-94 was received for strengthening of 5 Primary Health Centres each in the 90 demographically weak districts.

Wazir-E-Azam

1533. SHRIMATI KRISHNENDRA KAUR: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have decided to allow the use of titles "Wazir-e-Azam" for the Chief Minister and 'Sadar-e-Riyasat' for the Governor in Jammu and Kashmir State;

(b) if so, the details thereof;

(c) whether the Union Government propose to allow such changes in nomenclatures in other States also; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE

DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) The Prime Minister in his Statement on Jammu and Kashmir made on November 4, 1995, stated that, at the time of the 1975 Accord it had been agreed by the Government of India that if the State Legislature amends the State Constitution to provide for the title 'Wazir-e-Azam' it would have no objection. The Prime Minister has further stated that similarly, as regards the nomenclature 'Sadar-e-Riyasat; the State Legislature may initiate action for amending the State Constitution.

(c) and (d) There is no such proposal.

Gauge Conversion

1534. SHRI LAETA UMBREY: Will the PRIME MINISTER be pleased to state:

(a) whether the slow progress of the conversion work of Metre Gauge to Broad Gauge in upper Assam is due to meagre allotment of the funds;

(b) if so, the reasons therefor;

(c) if not, the details of fund allocation;

(d) the expected time of completion and the targets envisaged in the proposal;

(e) whether there is proposal to convert the Metre Gauge line beyond Tinsukia upto Sakhowaghat and Ledo;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir. The work is being carried out on a priority basis.

(b) Does not arise.

(c) Rs. 110 crs. have been provided in 1995-96 for these works.

(d) The work would be completed between Dimapur and Dibrugarh by 31.3.97 and the linked branches to Moranhat, Mariani-Furkating loop, and Tinsukia-Lekhapani would be completed in 1997-98.

(e) Conversion of Tinsukia-Ledo-Lekhapani line is included in the sanctioned Gauge conversion project.

(f) This work would be completed in 1997-98.

(g) Does not arise.

[*Translation*]

Medical Treatment

1535. SHRI MOHAN SINGH (DEORIA) : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether several Union Ministers and ex-Union Ministers have visited USA and UK for treatment of heart diseases, kidney transplants etc.;

(b) if so, the details of Ministers who were treated in USA and UK during each of the last three years;

(c) the expenditure incurred by the Government during the above period on each ex-Minister and present

Ministers; and

(d) whether the Government propose to improve the medical facilities in the country to discourage such frequent visit by these Ministers?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir, but not for kidney transplants.

(b) The details of Ministers treated in USA and UK during each of the last three years are as under:-

(1)	Shri Tarun Gogoi Minister of State for Food	-	1993 & 1994
(2)	Shri Sitaram Kesari Minister of Welfare	-	1994
(3)	Smt. Shiela Kaul Minister of Urban Development	-	1994
(4)	Shri Ajit Kumar Panja Minister of State for Coal	-	1994 & 1995
(5)	Shri Arjun Singh Minister for Human Resources Development (HRD)	-	1994
(6)	Shri C.K. Jaffer Sharief Minister of Railways	-	1995
(7)	Shri Sukh Ram Minister of Communications	-	1995

(c) The information is being collected and will be laid on the Table of the Sabha.

(d) Improvement and upgradation of medical facilities is an on going process.

Government Accommodation

1536. SHRI NAWAL KISHORE RAI:

SHRI BRISHIN PATEL:

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that large number of government employees have applied for government accommodation during the last three years;

(b) if so, the total number of such government employees who applied for government accommodation during the years 1992-93, 1993-94 and 1994-95;

(c) whether any government accommodation were allotted to the employees in these years;

(d) if so, the number of accommodation allotted in each of these years; and

(e) by when all the employees registered for it upto 1994-95 will be given accommodation?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) Yes, Sir.

(b) Due to the limited availability of houses as against the demand, applications are called on restricted basis for a Block of two years. The applications received for the Block Year 1.1.92 to 31.12.93 & 1.1.94 to 31.12.95 are as under: